

Notes of the Registry

Orders of the Tribunal

Addl. Standing Counsel; on whom a copy of this Original Application has already been served.

Member (J)  
08/02/06

ORDER DATED: 22-04-2009

CORAM:

Honble Mr Justice K. Tharakan, Member (J)

Call on 15-05-2009  
for hearing.

Member (J)

order dated 15.5.2009

call on 18.5.2009.

Member (A)

Member (J)

Order dated - 18/05/09.

CORAM:-

Honble Mr. Justice K. Tharakan, M(J)  
Honble Mr. Ch. Mohapala, M(A)

Jd. Counsel for the Applicant, Mr. J. M. Patraik submits that the O.A may be dismissed as withdrawn. Accordingly, the O.A stands dismissed as withdrawn.

Member (A)

Member (J)

Copies of order  
Dt 21/06 23 sent to  
Counsel for both sides.

h  
9/2/09

Notice with copy of  
order may be sent to  
all respondents by  
regd. post / AD.

h  
19/2/09

Counter not filed.

For hearing

with MA 50/2007 for  
vacation of interim order

Bench

h

Adjts 14.05.09

1. Counter filed 2 cots  
not served.

2. For hearing with  
MA 50/2007 for vacation  
of interim order.

14.05.09

Bench